## **Declaration of Assets and Liabilities**

Year 2022 (As on 31.01.2022)

I, ALOK KUMAR RANJAN son/daughter/wife of SHRI SATYA NARAIN CHAUDHARY aged 50 Years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as Assistant of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

Details of movable assets

N	No.	- John	e extent of joint ownersl Spouse name Chanda Kumari	Dependent-1 Himanshu Ranja	Dependent-2 Ananya	3	
	i) Cash	Rs- 20,100/-	Rs-42,300/-	Rs- 3,200/-	Jaiswal (minor)		
	ii) Deposits in Banks, Financia Institutions And Non-Banking Financial Companies			i. Rs-11,007.07 in SBI SB A/6 ii. Rs-66,468.00 SBI PPF A/c iii. Rs-13,000/- deposit in			
(ii	Debentures and shares in Companies	1. Rs- 10,000/- investment in Reliance Mutual Fund 2. Rs-3,02,000/-	Illula	Sahara India			
		Investment in SBI Mutual Fund 3. Rs- 20,000/- Capital Share in The Co- operative Bank	_	_	_		
(iv	Other financial institutions, NSS Postal Savings, LIC Policies, etc	AIA for sum assured	1. Rs- 16,665/- yearly premium in LIC for sum assured Rs- 3,50,000/- 2. Rs- 10,000/- FD in LIC	1. Rs- 10,500/- yearly premium in LIC for sum assured Rs-	Rs- 4668/- yearly premium in LIC for sum assured Rs-		
		sum assured Rs- 2,75,000/- 3. Rs-10,000/- FD in LIC		1,00,000/- (Premium paid and maturity in 2026)	1,00,000/-	_	
(v)	Motor Valida	4. Rs-330/- SBI Life PMJJBY 5. Rs-12/- SBI PMSBY 6. Rs- 2,20,296/- investment in NPS		2. Rs- 4743/- yearly premium in LIC for sum assured Rs- 1,00,000/-			
	(details of make, etc.)	Hero Honda, Passion Pro Reg. NoBR31F-1122 (Make 2009)	_	_	7 7 3 4	-	
vi)	Jewellery (give details of weight and value)	Gold 40 gm. (approx) Silver & Silver Utensils 1.5 Kg. (approx) Silver Coin-155 pieces	Gold 180 gm. (approx) Silver 750 gm. (approx) Silver Coins-111 pieces	(approx) Silver coin-5 pieces	Gold 25 gm. (approx) Silver 100 gm. (approx) Silver coin-5 pieces	_	
(ii)	such as values of claims / interests		Home appliances TV, Fridge, Geyser, Room Heater, Furniture, mobile etc.	_	_	_	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

OR away

<u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (Chanda Kumari)	Dependant-1 (Himanshu Ranjan)	Dependant-	Dependant
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4th share in undivided paternal agricultural land at Kodrkatta, PO-Barji, PS-Motipur, Dist Muzaffarpur		—		_
	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 1/4th share in undivided paternal non-agricultural land/house at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur 2. 1361.25 sq.ft. i.e. I katha,				
		Khata no18, Plot no 04(part), Thana no78, Rampur Chihut, PS- Parsa Bazar, (Phulwarisharif) DistPatna				
r	Buildings Commercial and esidential)					
- - m	Location (s) Survey number(s) Extent (Total neasurement)	_	_	_	_	_
Va	Current market			*		
A - 1 - 5 - 1 mg - C	partments, etc. Location (s) Survey number(s) Extent (Total easurement) Current market lue	1/4th share in undivided paternal residential house at Kodrkatta, PO- Barji, PS- Motipur, Dist Muzaffarpur				
	her (such as erest in property)	_		_		

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

Note · Please give se

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		-
	(ii) Loans from financial institutions		

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	(iii) Community			_				- 14		
	(iii) Government Dues:									
	(a) dues to departments dealing				-				-	
	with government accommodation									
	(b) dues to departments dealing				_		1 1 =			
	with supply of water								1	
	(c) dues to departments dealing									
	with supply of electricity									
	(d) dues to departments dealing						1000			
	with telephones								-	
	(e) dues to departments dealing with governments transport (including aircraft and			-					-	
	helicopters)			DESCRIPTION OF THE PROPERTY OF						
	(f) Other dues, if any			-					-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]			I	Rs. 38,549 AY 2021- -AZCPR	-22			-	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]				-				-	
	(iii) Sales Tax [ Only in case of									
	proprietary busi	ness]			-				147	1
	(iv) Property Tax					W				
	Personal Detail CPF/PRAN No.	:- [					1	4.1		
	CITITICALVIO.	[	PTS/BLA-	1287						
Gend	er	:-	M (N	M/F)						
Date	of Birth	:- 1	1 0	1 1	9 7	2	(DD/	MM/YYY	Y)	
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Class	Group/	:-	В		(A/B/C)					
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Cadre		:- A	ADMINISTRATIVE CADRE BLAS PATNA							
		(F	ull Name	e.g. B.A.	S Bihar	Adm	inistrati	ve Service	e.	
								. 5 501 710	-,	
		В.	S.S.:- Bil	nar Secreta	riat Servi	ice etc	c.)			
ome	District	:- M	uzaffarpı	ır						
I	hereby declare that	the above	e details	are true t	o the bes	t of n	ıy knov	vledge an	d belief.	
				Signature:	(1)	RR	auja	الر		
				Nama of E			1			

Name of Employee: ALOK KUMAR RANJAN

Date: 15.02.2022 Designation: ASSISTANT

Place: PATNA

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.